

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s). 1320 OF 2006

STATE OF A.P.

Appellant (s)

VERSUS

GURENDAGUNTA ANASUYA

Respondent(s)

Date: 30/07/2008 This Appeal was called on for hearing today.

For Appellant(s) Mr. Prabhakar Rao Voruganti, Adv.
for Mrs. D. Bharathi Reddy, Adv.

For Respondent(s)
Ms. T. Anamika, Adv.

UPON hearing counsel the Court made the following
ORDER

Additional documents be filed before 4th September, 2008.

List the matter on 4th September, 2008.

(S.G.SHAH)
Registrar